

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:311
ANSWERED ON:10.11.2010
PENSION SCHEME FOR KVS EMPLOYEES
Thomas Shri P. T.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the regular employees in Kendriya Vidyalaya Sangathan, who joined before 2004 are not covered under any Pension scheme;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken by the government to bring these employees under the ambit of any of the Pension schemes;
- (d) whether the options are given to the employees after 1988 to switch over to pension scheme from the old Contributory Provident Fund;
- (e) If so, the details thereof;
- (f) whether the Kendriya Vidyalaya teachers and employees are covered under the existing CGHS facilities; and
- (g) If not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (c) The regular employees in Kendriya Vidyalaya Sangathan (KVS), who joined before 2004 are either covered under General Provident Fund (GPF) – cum – Pension scheme or Contributory Provident Fund (CPF) scheme. Some regular employees, who joined before 2004 and opted for Contributory Provident Fund, are still not covered under any pension scheme in the Kendriya Vidyalaya Sangathan. The representations from the affected employees to switch over to regular pension scheme was considered but could not be acceded to after 31.01.1989 in view of instruction contained in Office Memorandum No. 4/1/87-PIC dated 01.05.1987 of the Ministry of Personnel, Public Grievances and Pensions (Deptt. of Pension and Pensioners' Welfare), which, inter- alia states that the employees, who entered into service on or before 31.12.03 and were governed by the Contributory Provident Fund (CPF) scheme, are not eligible for switch over to the GPF-Cum-Pension scheme and would continue to be governed by the CPF scheme.

(d) No, Sir.

(e) Does not arise.

(f) Central Government Health Scheme (CGHS) facilities have been extended to the employees of KVS headquarters in Delhi and non-teaching staff of KVS Regional Office, Delhi and to the staff of six Regional Offices of KVS and some Kendriya Vidyalayas, the list of which is annexed.

(g) CGHS authorities were requested by KVS to extend CGHS facilities to all the employees of KVS, but the request was not agreed to on the ground that it is the policy not to extend CGHS facilities to new categories of beneficiary but to consolidate the facilities for the existing ones. Those employees of KVS that are not covered by CGHS facilities, are covered under Central Services (Medical Attendance) Rules.